

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:415
ANSWERED ON:23.04.2013
PPP MODEL IN COAL SECTOR
Das Gupta Shri Gurudas;Natarajan Shri P.R.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has recently constituted a panel to formulate a policy on Public Private Partnership framework with Coal India Limited to address various problems being faced by the coal sector including transportation of coal, poor quality of coal, dependency on imported coal, underutilization of coal reserves, etc.;
- (b) if so, the composition and terms of reference of the said panel;
- (c) the time by which the said panel is likely to submit its report to the Government.
- (d) whether the Government has received opposition from coal bearing States over this issue; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to reply given at (a) to (e) of Lok Sabha Starred Question No.415 for 23.04.2013.

(a) to (c): In pursuance of the announcement in the Union Budget, 2013 regarding Public Private Partnership (PPP) Policy Framework with Coal India as one of the partners, Ministry of Coal has set up a Committee with the following members on 18th March, 2013:

- i. Secretary (Coal) - Chairman
- ii. Joint Secretary (Coal) - Member
- iii. Adviser (P) - Member
- iv. Representative from M/o Finance (Deptt. of Economic Affairs) - Member
- v. Representative from M/o Planning Commission - Member
- vi. Representative from M/o Law & Justice - Member
- vii. Representative from M/o Labour - Member
- viii. Director (T) , Coal India Limited - Member
- ix. Director (T), CMPDIL - Member Secretary

The Committee is required to devise a PPP policy framework with CIL as one of the partners, in order to increase production of Coal. Committee has held its first meeting on 9th April, 2013 and deliberated on the various PPP models.

(d) & (e): No such comments have been received from coal bearing State Governments.